

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1789

ANSWERED ON:30.07.2015

Clean Fuel for Vehicles

Chavan Shri Ashok Shankarrao;Gaikwad Dr. Sunil Baliram;Gupta Shri Sudheer;Kirtikar Shri Gajanan Chandrakant;Meghwal Shri Arjun Ram ;Roy Prof. Saugata;Singh Shri Kunwar Haribansh;Udhayakumar Shri M.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has taken initiative for promoting vehicles using clean fuels, if so, the details thereof;
- (b) whether the Government has issued any norms in this regard, if so, the details thereof;
- (c) the time by which the vehicles manufacturers are expected to manufacture such vehicles; and
- (d) the steps taken/being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (d) Mass emission standards for flex-fuel ethanol (E85) and ethanol (ED95) vehicles have been notified vide notification No. GSR 412(E) dated 19.05.2015 and Mass Emission Standards for Bharat Stage IV shall come into force all over the country in respect of four wheeled vehicles manufactured on or after the 1st April, 2017.

\*\*\*\*\*